

IN THE HIGH COURT OF GUJARAT AT AHMEDABAD

R/SPECIAL CRIMINAL APPLICATION NO. 4664 of 2023

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KAJALBEN JWALANT SHINGALA @ KAJALBEN HINDUSTANI
Versus
STATE OF GUJARAT
=====

Appearance:

MR JAL SOLI UNWALLA, SENIOR ADVOCATE with MS TEJAL A
VASHI(2704) for the Applicant(s) No. 1
for the Respondent(s) No. 2

MR S. M. JOSHI, APP for the Respondent(s) No. 1
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CORAM:HONOURABLE MR. JUSTICE SAMIR J. DAVE

**Date : 13/04/2023
ORAL ORDER**

Learned Advocate for the applicant seeks
permission to withdraw present application.

The permission, as prayed for, is granted.
Present application stands disposed of as
withdrawn.

MEHUL B. TUVAR

(SAMIR J. DAVE,J)